

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.231 - IA/453(AHM)2023
In
CP(IB) 562 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Givaudan (India) Pvt Ltd
V/s
Captivate Foods Pvt Ltd

.....**Applicant**

.....**Respondent**

Order delivered on 11/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep K Adesara, Advocate

ORDER

IA/453(AHM)2023

This application is filed by the Liquidator for taking on record the Preliminary Report. The report is taken on record, with all just exceptions.

Place the report with the main file for further reference.

Accordingly, IA/453(AHM)2023 stands disposed off.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)